

GOVERNMENT OF JAMMU AND KASHMIR
Housing & Urban Development Department
Civil Secretariat
Jammu/Srinagar

NOTIFICATION

Jammu, the 10th March, 2023

S.O. 128 .— In exercise of the powers conferred by Section 3 of the Jammu and Kashmir Public Premises (Eviction of Unauthorized Occupants) Act, 1988 and in supersession of all notifications issued on the subject, the Government hereby appoint Mr. Manzoor Ali, Executive Engineer, Lakes Division Ist, Jammu & Kashmir Lake Conservation and Management Authority as “**Estates Officer**” in respect of the premises controlled by the Jammu & Kashmir Lake Conservation and Management Authority.

By Order of the Government of Jammu and Kashmir.

Sd/-
(H Rajesh Prasad) IAS
Principal Secretary to the Government

No. HUD-LWDA/42/2022 (C.No. 7075772)

Dated: 10.03.2023

Copy to the:-

1. Principal Secretary to the Hon'ble Lieutenant Governor.
2. Joint Secretary (Jammu, Kashmir and Ladakh), Ministry of Home Affairs, Government of India.
3. Commissioner/Secretary to the Government, General Administration Department.
4. Divisional Commissioner, Kashmir.
5. Secretary to the Government, Revenue Department.
6. Secretary to the Government, Department of Law, Justice & Parliamentary Affairs.
7. Vice Chairman, J&K Lake Conservation and Management Authority.
8. Director, Archives, Archaeology and Museums, J&K.
9. General Manager, Government Press, Jammu, for publication of the notification in the Government Gazette.
10. Private Secretary to the Chief Secretary.
11. Private Secretary to Principal Secretary to the Government, H&UDD.
12. Incharge Website, H&UDD.
13. Notification file/stock file.


(Dr. Deepak Kumar) JKAS
Deputy Secretary to the Government 